

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

CA(CAA) 106 (ND)/2017

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.09.2017**

**NAME OF THE COMPANY:** M/s Augite Estate Pvt. Ltd. And M/s India Ink  
Developers & Realtors Pvt. Ltd.

**SECTION OF THE COMPANIES ACT:** 230-232

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
--------------	-------------	--------------------	-----------------------	------------------

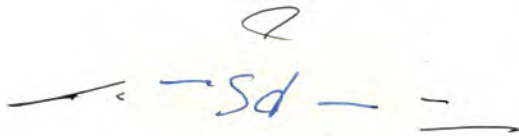
For the Petitioner (s): Counsel for the Petitioner


For the Respondent(s): None

**ORDER**

Request for adjournment is being made by Ld. Counsel for the Petitioner  
to file the consent affidavits of the unsecured creditors of Applicant No.1.

To come up on 6<sup>th</sup> October, 2017.

  
**(S. K. Mohapatra)**  
**Member (T)**

  
**(Ina Malhotra)**  
**Member (J)**